

Reservation of posts in the All India Services for physically handicapped persons

*399. SHRI SYED AHMAD
HASHMI: SHRIMATI
SUSHILA
SHANKAR ADIVAREKAR:
SHRIMATI MAIMOONA
SULTAN; ■- ■.
SHRIMATI KUMUDBEN
MANISHANKER JOSHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have made any reservation in the All India Services for the eligible physically handicapped persons; if so, what is the percentage of such reservation;

(b) if not, what are the reasons therefor; and

(c) what is Government's policy for rehabilitation of the eligible physically handicapped persons in different services?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) No, Sir.

(b) All India Services being to Group A and the duties expected of the members of these Services require a "high standard of physical fitness and consequently are unsuitable for the physically handicapped.

(c) The Government of India have made reservation only in Group C and D posts/Services for the blind, the deaf and the orthopaedically handicapped persons to the extent of one percent for each of the three categories.

Cost of live telecast of P.M.'s speech in the U.N.O.

*400. SHRI VANIGALLA SATYA-
NARAYANA; SHRIMATI
HAMIDA HA-BIBULLAH:

SHRI PRAKASH MEH-
ROTRA: SHRI
SAWAISINGH
SISODIA": SHRIMATI LEELA
DAMO-
DARA MENON:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the cost of the live telecast to India of the Prime Minister's recent address at the United Nations has been worked out; and

(b) if so, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b) The exact costs for the live telecast, via Satellite, of the Prime Minister's speech at the United Nations are **not** known since the bills from the relevant authorities have not yet been received. The estimated expenditure for the relay is as follows: —

(i) Studio facilities at New York	Rs. 4000. (In Foreign Ex- change)
(ii) Signal conversion charges	Rs. 2400. (In Foreign Ex- change).
(iii) Satellite charges	Rs. 50,120/- (In Indian Rupees)
(iv) Uplink & Down-link charges	Rs. 35,140/- (In Indian Rupees)
TOTAL	Rs. 92,660/-

Dool-Hasti and Salal Projects

*401. SHRI ABDUL REHMAN
SHEIKH: SHRI GHAYOOR
ALI KHAN: SHRI MAHADEO
PRASAD
VERMA:

Will the Minister of ENERGY be pleased to state:

(a) when were the Dool-Hasti hyde project and Salal Project in Jammu and Kashmir approved;

(b) what was the cost of each of these projects as per the original estimates and what is the revised cost thereof;

(c) what is the progress of the projects to date; and

(d) what are the details of the agreement entered into between India and Pakistan in regard to the Salal project?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) and (b) The Dool Haiti hydroelectric project report and cost estimates prepared in October, 1977, are presently under techno-economic examination in the Central Electricity Authority. The project has not yet been approved by the Central Government.

The Salal hydro electric project was originally sanctioned in March, 1970 at an estimated cost of Rs. 55.15 crores on the basis of estimates prepared by the J & K Government in 1968. The project estimates have been revised to Rs. 229.33 crores (gross) Rs. 222.15 crores ('net) in May, 1978.

(c) On the Salal project, much of the infrastructural facilities required have been created. Work on the rockfill dam has been taken up de-partmentally. The road on the right bank of the river connecting Talwara to the rockfill dam site has been completed. The requisite machinery has been ordered and the land required for the area from where clay is to be taken, has been made available to the project. Work on the diversion tunnel is expected to be completed in early 1980. Due to difficult geological conditions envisaged in the foundation of the concrete dam, the foundation treatment may have to be intensified. The execution of the project has recently been entrusted to the National Hydro-electric Power Corporation on an *agency* basis.

(d) In terms of this agreement, the height of the spillway gates shall be 30 feet and all the sluices shall be closed within one year of the date of first filling of the reservoir up to the full pondage level or within three years of the date of the first filling of the reservoir up to the crest of the spillway, whichever is earlier. Adequate provision has been made to meet any "unforeseen emergency, if the safety of the plant is endangered.

Proposal to raise shipping tonnage

*402. SHRI SANTOSH KUMAR SAHU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is any proposal under Government's consideration to raise shipping tonnage; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) The tonnage target for shipping for the Plan 1978-79 to 1982-83 is yet to be finalised.

(b) Does not arise.

New Industrial Policy

*403. SHRI GIAN CHAND TOTU: SHRI SYED NIZAM-UD-DIN: SHRI LEONARD SOLOMAN SARING: SHRI NAGESHWAR PRASAD SHAHI:

Will the Minister of INDUSTRY be pleased to state:

(a) what has been the success upto the end of June 1978 in the implementation of the Government's new industrial policy;

(b) what have been the main constraints in its implementation so far; and

(c) what action Government propose to take to remove these restraints?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (c) A statement is laid on the